

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH

CP-48/2004 in
OA No.829/2000

16/7/2004

Nobody is present for te applicant

Respondents by Shri V.S.Masurkar

2. Shri V.S.Masurkar shows the order in Civil Application NO.1470 of 2004 in Civil Writ Petition No.8746 of 2003. The order reads as follows:-

"The order dated 29th April, 2004 is recalled. The effect and operation of the order passed by the Central Administrative Tribunal is stayed. Civil Application is disposed of accordingly."

3. In view of the order staying the operation of the judgement dated 29/4/2004, the CP-48.2004 is disposed of.


(S.G.DESHMUKH)
MEMBER(J)


(A.K.AGARWAL)
VICE CHAIRMAN

abp